

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).11330/2011

CHOWDAMMA (DEAD) BY L.R. & ANR.

APPELLANT(S)

VERSUS

VENKATAPPA (DEAD) BY LRS. & ANR.

RESPONDENT(S)

[HEARD BY : HON. SANJAY KAROL AND HON. PRASHANT KUMAR MISHRA, JJ.]

Date : 25-08-2025 This appeal was called on for pronouncement of judgment today.

For Appellant(s) :

Ms. Kiran Suri, Sr. Adv.
Mr. S.j. Amith, Adv.
Ms. Aishwarya Kumar, Adv.
Dr. Mrs. Vipin Gupta, AOR

For Respondent(s) : Ms. Anjana Chandrashekar, AOR

1. Hon'ble Mr. Justice Prashant Kumar Mishra has pronounced the judgment of the Bench comprising of Hon'ble Mr. Justice Sanjay Karol and his Lordship.
2. The appeal is dismissed in terms of the signed reportable judgment, which is placed on the file.
3. Pending application(s), if any, shall stand disposed of.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)